

राजीव खन्ना-1
8/10.2.23

(3)

Declaration of Assets and Liabilities

Year 2022-2023

प्रोफेसर (स्वा. - 1)
1695
9/1/23

I, **Sangeeta Kumari**, Wife of **Sujay Kumar** aged. **40** years, belonging to **Bihar Vidhan Sabha Sachiwalaya** service and presently working as **Reporter** give herein below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name (S): SUJAY KUMAR	Dependant-1 Name ISHA	Dependant-2 Name KUSH	Dependant-3 Etc. Name
(i)	Cash	5,000/-	5000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institution And Non-Banking, Financial Companies	SBI-10,000/- 70,000/-	SBI-2000/- AXIS-15,000/-	SBI-4000/-	NIL	NIL
(iii)	Bonds, Debentures and Shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other Financial Institution, NSS, Postal Saving, LIC Policies, Etc.	LIC premium 37,026/-yearly 24,020/-yearly 29872/-yearly	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details Of weight and value)	Gold-40 gram Silver-40 gram	NIL	NIL	NIL	NIL
(vii)	Other assets, Such as values of claims/ interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s):	Dependant-1 Name ISHA	Dependent-2 Name KUSH	Dependent-3 Etc.Name
(i)	Agricultural Land -location (s) -Survey number(s) -Extent (Total Measurement) -Current market value	NIL	SUJAY KUMAR (1). Bhushola Danapur P.S.-Phulwari Sharif, Patna Khata No.-438, Plot No.1609, 12 Dhur 10 Lakh. (Approx) (2). Parsa सर्वे थाना-Phulwari Sharif, Patna. Khata No.63, Plot No.-655, 12 Dhur 15 Lakh (Approx) (पैतृक संपत्ति से प्राप्त)	NIL	NIL	NIL
(ii)	Non-Agricultural Land -location (s) -Survey number(s) -Extent (Total Measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential -location (s) -Survey/door number(s) -Extent (Total Measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments, Etc. -location (s) -Survey/door number(s) -Extent (Total Measurement) -Current market value	NIL	Indira Height Apartment Flat No.-402, Road No.14 Mo.-New Alkapuri, Anisabad, Distt.-Patna- 800002 Khata no.-191, Plot No.1609 1075 Sft. 80 Lakh (पैतृक संपत्ति से प्राप्त)	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institution and government dues:

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[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution (s) / Department (s)	Amount outstanding as On.....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial Institutions	NIL	NIL
	(iii) Government Dues : (a) Dues to departments Dealing with government accommodation	NIL	NIL
	(b) dues to departments Dealing with supply of Water.	NIL	NIL
	(c) dues to departments dealing with supply of Electricity	NIL	NIL
	(d) dues to departments Dealing with telephones	NIL	NIL
	(e) dues to departments dealing With government transport (including aircraft and helicopters)	NIL	NIL
	(f) Others dues, in any	NIL	NIL
(b)	(i) Income Tax including surcharge [also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	PAN-CMQPK9124F	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return Filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of property business]	NIL	NIL
	(iv) Property Tax	1224/-Paid (F.Y.2022-2023)	NIL

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C. Personal Details

GPF/CPF/PRAN No. :-

Gender :- (M/F)

DD/MM/YYYY)

Date of Birth :-

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Class/Group :- (A/B/C)

Cadre :-

(Full name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....*Sangeeta Kumari.*

Name of Employee-SANGEETA KUMARI

Designation – REPORTER

Place: - Patna

Date : 08-02-2023.

Department- BIHAR VIDHAN SABHA SACHIWALAYA

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size white paper
With computer typed (single side) in prescribed format.